

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
**(Office of the Registrar Judicial, Srinagar)**

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**NOTICE**

It is notified for the information of all the concerned that in view of non-availability of Hon'ble Mr. Justice Mohammad Akram Chowdhary & Hon'ble Mr. Justice Wasim Sadiq Nargal today the 22<sup>nd</sup> August, 2022 on account of their lordships' casual absence, the cases listed before the DB-I & DB-II on the aforesaid date shall now be taken up by the specially constituted division bench comprising Hon'ble the Chief Justice & Hon'ble Ms. Justice Moksha Khajuria Kazmi.

*Further*, the cases of SB-VII of Hon'ble Ms. Justice Moksha Khajuria Kazmi on the aforesaid date i.e; 22.08.2022 are transferred to SB-II of Hon'ble Mr. Justice Ali Mohammad Magrey whose lordship will be sitting singly for whole of the day to hear the cases in addition to his own cases,

*Apart from this*, the cases listed before the SB-V headed by Hon'ble Mr. Justice Mohammad Akram Chowdhary today, are transferred to the SB-IV presided over by Hon'ble Mr. Justice Sanjay Dhar.

The cases transferred to aforesaid Benches however exclude *part heard, tied and assigned matters*.

The notice is issued in pursuance to Communication No.27251/RG Dated 22.08.2022 of worthy Registrar General.

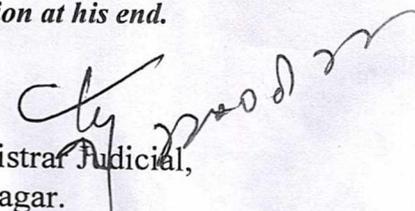
*By order.*

Dated:- 22.08.2022

*Sd/-*  
Registrar Judicial,  
Srinagar.

Copy to:-

1. *Secretary & Bench Secretary to Hon'ble the Chief Justice, for information.*
2. *Secretary & Bench Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey, for information.*
3. *Secretary & Bench Secretary to Hon'ble Mr. Justice Sanjay Dhar, for information*
4. *Secretary & Bench Secretary to Hon'ble Mr. Justice Mohammad Akram Chowdhary, for information.*
5. *Secretary & Bench Secretary to Hon'ble Ms. Justice Moksha Khajura Kazmi, for information.*
6. *Secretary & Bench Secretary to Hon'ble Mr. Justice Wasim Sadiq Nargal, for information.*
7. *Incharge NIC for uploading notice on the official website.*
8. *Shri Tajamul Hussain, Developer.*  
...for information and necessary action at his end.
9. *Notice boards.*
10. *Office file.*

  
Registrar Judicial,  
Srinagar.